

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

[ONLY IA NO. 306825/25 IS LISTED UNDER THIS ITEM]
IA No. 306825/2025 - EARLY HEARING APPLICATION

Date : 05-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Petitioner-in-person

For Respondent(s) Ms. Arundhati Katju, Sr. Adv.
Mr. Dhruv Sharma, AOR
Ms. Shristi Borthakur, Adv.
Ms. Priya Patel, Adv.Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Suresh Chand, Adv.
Mr. Kapil Sharma, Adv.
Mr. Viresh Kumar Bhawra, Adv.
Ms. Meena Hasan, Adv.
Ms. Km Monika, Adv.Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Udit Bhardwaj, Adv.UPON hearing the counsel the Court made the following
O R D E RIA No. 306825/2025No ground to entertain the application for early hearing
is made out. The same is, accordingly, dismissed.(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(MANOJ KUMAR)
COURT MASTER (NSH)

